

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.47/2017

DATED THIS THE 27th DAY OF JUNE, 2017
HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

1.AK.Masur,
S/o Keshavrao,
Aged 59 years, working as
SDE, BSNL (Channamma Nagar)
Belagavi, residing at
No.104, Abhishek Arcade,
Ramalingkhind Galli,
Belagavi, 590002.

2.MG.Chinchani,
S/o Gajanan,
Aged 55 years, working as
SDE, (OCB), BSNL
Main Exchange,
Belagavi, 590001 residing at
Plot No.45, Opp; Mahaveer Garden,
Hindwadi,
Belagavi, 590011.

3.UV.Karemani,
S/o Veeranna,
Aged 57 years, working as
SDE, (Central-II), BSNL
Main Exchange,
Belagavi, 590001 residing at
Plot No.106, Sy.No.6,
Patawardhan Layout,
M.Vadagaon,
Belagavi, 590005.

4.PV.Mutalik
S/o Vithalrao,
Aged 57 years, working as
SDE, (CO), BSNL
O/o General Manager Telecom,
Belagavi, 590001 residing at
No.295, Renuka, Raja Ram Marg,
1st Cross, Chidambarnagar,
Belagavi, 590006.

5.Smt.CL.Patil Kulkarni,

W/o Laxman Patil Kulkarni,
Aged 57 years, working as
SDE, (R&E), BSNL
O/o Deputy General Manager(IT),
Telephone House,
Rajbhavan Road,
Bengaluru:560 001.

6.Smt.Latha M.Desai,
W/o Mohan Desai,
Aged 57 years, working as
Sub Divisional Engineer, (RTD), BSNL
residing at Flat No.201,
A-Block, Avani Amulya Apartment,
Manipal Hospital Road,
BEML 5th Stage, Rajarajeshwarinagar,
Bengaluru:560 098.

7.Smt.Vani Vinayak Kulkarni,
W/o Vinayak Kulkarni,
Aged 57 years, working as
SDE, (DATA),
O/o DGM (Data),BSNL
New Telecom Buildings,
Bengaluru:560 001.
residing at A-13,
BSNL Officers' Quarters,
80 Feet Road, CMH Road,
Indiranagar,
Bengaluru:560 075.

8.MK.Banagar,
S/o Kotrappa M.Banagar,
Aged 56 years, working as
Sub Divisional Engineer, (Commercial),
O/o the Chief General Manager (T),
No.1, Swamy Vivekananda Road,
Halasuru, Bengaluru:560 008.
residing at B-404, Silvernest,
Best County-II, Main Road,
NS.Palya,
Bengaluru:560 097.

9.MK.Kallur,
S/o Kallappa Kallur,
Aged 59 years, working as
AGM (COM), BSNL,
O/o the General Manager (T),
Devaraj Urs Layout,
B Block, PB.Road,
Davangere 577006.
residing at 4132/19, 6th Cross,

Siddaveerappa Ba davane,
Davangere 577 004.

10.B.Raghurama Shetty,
S/o T.Narayana Shetty,
Aged 59 years, working as
Sub Divisional Engineer, (RTD),
residing at Flat No.103,
Akash Mallige Apartment,
BTS Layout, Arekere,
Bengaluru:560 076.

11.SS.Teggi,
S/o Siddamallappa Teggi,
Aged 59 years, working as
Asst. Director, Department of Telecom,
O/o the Deputy Director General,
Term Cell, Karnataka,
Ground Floor, Sanchar Complex,
WMF Compound, Jayanagar 5th Block,
Bengaluru:560 041.

.....Applicants

(By Shri AR.Holla..... Advocate)

V/s

1.Union of India,
By Secretary,
M/o Communication and Information Technology,
Department of Telecom Services,
Sanchar Bhavan,
No.20, Ashoka Road,
New Delhi 110 001.

2.Bharat Sanchar Nigam Limited,
Corporate Office,
4th Floor, Bharat Sanchar Bhavan,
H. C. Mathur Lane,
Janpath, New Delhi 110 001.
By its Chairman and Managing Director,

3.The Chief General Manager Telecom,
Karnataka Circle,
BSNL Electrical Circle,
No.1, Swamy Vivekananda Road,
Halasuru, Bengaluru:560 008.Respondents.

(Sh. Vishnu Bhat, learned Standing Counsel R2&3
J.Bhaskar Reddy --R1).

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. Both counsel agree that in a connected matter the Tribunal had held in favour of the applicant and the Hon'ble High Court also had upheld that order. Again the respondents have gone to the Hon'ble Apex Court and the Apex Court having admitted the SLP, the matter is still now within the jurisdiction of the Hon'ble Apex Court. Both counsel submit that a conditional order can be issued to the effect that based on the Hon'ble Apex Court order appropriate benefits can be granted or not granted to the applicant, as the case may be. OA is, therefore, disposed of. No order as to costs.

(DR. K.B. SURESH)
MEMBER (J)

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